



HARYANA STATE POLLUTION CONTROL BOARD

SCO No.55, SECTOR-25, HUDA, PANIPAT

Ph. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbopr@gmail.com

No. HSPCB/PR/2021/ 9306

Dated 19/3/2021

To
The Registrar,
National Green Tribunal,
New Delhi.

Sub: Regarding preparation of SOP for demand and regulation of funds to be utilized for implementation of Restoration plan finalized by Joint Committee in Original Application No.738/2018 titled as Satpal Singh Sarpanch, Gram Panchayat, Singhpura, Sithana, Panipat vs. Indian Oil Corporation Ltd., Panipat Refinery & Ors.

In regards to the subject cited above, it is submitted that Standard Operating Procedure has been finalized and a dedicated bank account in the Name of Deputy Commissioner, Panipat has been opened for demand and regulation of funds to be utilized for implementation of Restoration plan finalized by Joint Committee in Original Application No. 738/2018 titled as Satpal Singh Sarpanch, Gram Panchayat, Singhpura, Sithana, Panipat vs. Indian Oil Corporation Ltd., Panipat Refinery & Ors. Copy of the same is enclosed herewith as Annexure-'R-1'.

Submitted for kind information of the Hon'ble Tribunal.

DA/ Annexure-'R-1'

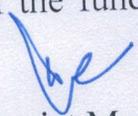
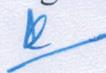
Regional Officer,
HSPCB Panipat
(Nodal Agency)

ORDER

Whereas as per report of the Regional Officer, HSPCB, Panipat all the implementing agencies have been provided a copy of Restoration Plan prepared for Environment, Public health and Ground water around Panipat Refinery prepared by the Joint Committee, in compliance of the directions of Hon'ble NGT in the matter of O.A. No. 738/2018; Satpal Singh, Sarpanch, Gram Panchayat Singhpura Sithna, Panipat v/s Indian Oil Corporation Ltd. Panipat Refinery.

Therefore, a committee headed by the undersigned and comprising of following Officers is hereby constituted for the demand and regulation of funds to be utilized for implementation of restoration plan finalized by the joint Committee in OA no. 738/2018 subject to the conditions/SOPs mentioned herein .

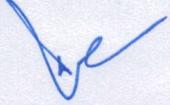
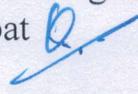
- I. Additional Deputy Commissioner, Panipat.
 - II. Regional Officer, HSPCB, Panipat.
 - III. District Nazir, Panipat.
1. Implementing agencies have to prepare their estimates from time to time to perform the task assigned to them and submit the same before the committee.
 2. Committee will consider the estimates of the implementing agencies and approve the same and demand funds from the CPCB through Deputy Commissioner, Panipat accordingly.
 3. A dedicated account shall be opened by District Nazir, Panipat in the name of "Restoration Plan Account in OA no 738/2018".
 - *4. The demanded funds will be transferred by CPCB in to the dedicated account .
 5. Thereafter funds will be sent to the implementing agency for performing the task as per demand raised and approved by the committee.
 6. Implementing agency will submit the utilization certificate of the same to the committee.
 7. District Nazir Panipat will keep all the record of the funds demanded and utilized for future record.


District Magistrate,
Panipat. 

Endst.No. 737 /MB Dated 24/02/2021

A copy of the above is forwarded to the following for information & further necessary action, please:-

1. ADC, Panipat
2. Executive Director, IOCL, Panipat.
3. RO, HSPCB, Panipat.
4. District Nazar, DC Office


District Magistrate,
Panipat 

From Deputy Commissioner,
Panipat

To Regional Officer,
HSPCB Panipat.

No. 234 /DN

Dated 15-3-21

Subject: Regarding preparation of SOP for demand and regulation of funds. To be utilized for implementation of restoration plan finalized by the Committee in O.A no 738/2018.

In continuation of this office letter 737/MB dated 24/02/2021, Bank account has been opened for the aforesaid subject with following details:-

Account Name	Deputy Commissioner, Panipat
Account No.	000294600001343
Bank Name	Yes bank ltd.
Branch Name	Fortune Global, Gurgaon
IFSC Code	YESB0000002


Deputy Commissioner,
Panipat 15/3/21

STATEMENT OF ACCOUNT

M/S. DEPUTY COMMISSIONER PANIPAT
DEPUTY COMMISSIONER PANIPAT 1ST
FLOOR MINI SECRETARIAT

PANIPAT
132103
HARYANA
INDIA

Branch: GURGAON, HARYANA
A/C type: SAVINGS ACCOUNT - TRUST
OD Limit: 0
Unclear Amt: 0
Sweepin: N
Email Id:

A/C Number: 000294600001343
Customer Id: 5307076
Jt Holder 1:
Jt Holder 2:

Period : 01-JAN-2021 To 15-MAR-2021

TXN DATE	VALUE DATE	DESCRIPTION	REFERENCE	DEBITS	CREDITS	BALANCE
01-JAN-2021	01-JAN-2021	B/F		0.00	0.00	0.00

Opening Balance : 0.00 C
Total Debit Amt : 0.00
Total Credit Amt : 0.00 Dr Count : 0
Closing Balance : 0.00 Cr Count : 0

*****END OF STATEMENT*****

Account Name- Deputy Commissioner Panipat

Account No- 000294600001343

Bank Name- yes bank ltd

Branch Name- Fortune Global, Gurgaon

IFSC Code-YESB0000002